

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP(IB) 757/9/NCLT/AHM/2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.06.2020

Name of the Company:

Ganpati Energy Pvt Ltd
V/s
Shiv Vijay Processors Pvt Ltd

Section:

Section 9 of insolvency & Bankruptcy Code

ORDER

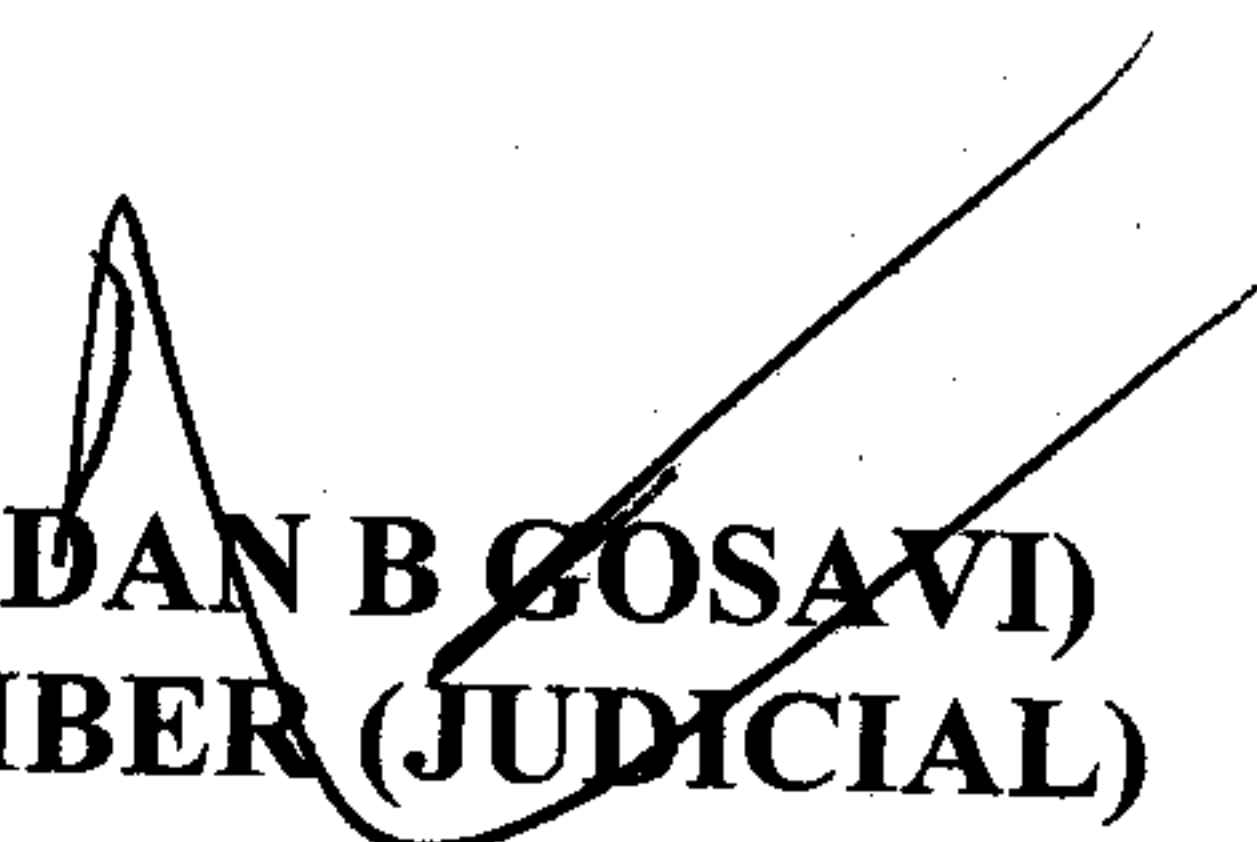
Learned PCS Mr. Amrish Gandhi appeared for the Operational Creditor.

Learned PCS for the Operational Creditor make statement at bar that he does not want proceed with the matter and seeks withdrawal of the Petition.

The permission is granted.

Accordingly, CP(IB) No. 757 of 2019 is stands disposed of as withdrawn.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 29th day of June, 2020.